

HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on
30.06.2017**

Cases	Total pendency at the beginning of June, 2017		Institution during the month of June, 2017		Total disposal during the month of June, 2017		Pendency at the end of June, 2017	
	(Civil-Criminal)		(Civil - Criminal)		(Civil - Criminal)		(Civil - Criminal)	
1. WRIT PETITION	79*	01	06	--	05	--	80*	01
2. APPEAL	17	33	03	02	02	04	18	31
3. R. S. A.	05	--	--	--	--	--	05	--
4. F. A. O.	01	--	01	--	--	--	02	--
5. CONTEMPT	--	--	01	--	--	--	01	--
6. MISC. CASES	--	09	--	--	--	04	--	05
7. MISC. APPEAL	--	--	--	--	--	--	--	--
8. TRANSFER PETITION	--	--	--	--	--	--	--	--
9. BAIL APPLICATION	--	01	--	--	--	01	--	--
10. MAC APPEAL	08	--	01	--	04	--	05	--
11. REVIEW	02	--	--	--	--	--	02	--
12. REVISION	05	05	01	--	01	02	05	03
13. MAT APPEAL	--	--	01	--	--	--	01	--
14. REVISION U/S19 OF THE (FAM CT)	--	--	--	--	--	--	--	--
15. LEAVE PETITION	--	04	--	02	--	01	--	05
16. ARBITRATION PETITION/APPEAL	02	--	01	--	01	--	02	--
17. S.A.O.	--	--	--	--	--	--	--	--
18. REFERENCE	--	--	--	--	--	--	--	--
19. C. O.	06	--	--	--	01	--	05	--
TOTAL	125	53	15	04	14	12	126	45

1* (One) WP (C) stand adjourned sine- die



DEPUTY REGISTRAR (Civil)
 High Court of Sikkim
 Gangtok